



## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/ 15 /A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti. Bijay Lashmi Boruah,  
Presiding Officer,  
MACT No. 2, Kamrup, Guwahati.

Dated Guwahati the 2<sup>nd</sup> January, 2020.

Sub: **Casual leave.**

Ref:- Your e-mail dated 27.12.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for restricted holiday on 24.12.2019 and casual leave for 4 (four) days on 26.12.2019, 27.12.2019, 30.12.2019 and 31.12.2019 along with station leave permission, with your official vehicle, at your own cost, for the aforesaid period, has been granted/rejected.

Yours faithfully,

**JT. REGISTRAR (VIGILANCE)**

Jan

Memo NO.HC.VII-64/2000(Pt.)/ 16 /A, dated 2.1.20

Copy to:

1. The Systems Analyst, Gauhati High Court.

Sd/-

**JT. REGISTRAR (VIGILANCE)**